ITR-4S SUGAM PRESUMPTIVE BUSINESS INCOME TAX RETURN AY 2011-12

A1 FIRST NAME

A2 MIDDLE NAME

A3 LAST NAME

A4 PERMANENT ACCOUNT NUMBER

A5 SEX ○ Male ○ Female

A6 DATE OF BIRTH D D M M Y Y Y Y

A7 INCOME TAX WARD/CIRCLE

A8 FLAT/DOOR/BUILDING

A9 ROAD/STREET

A10 AREA/LOCALITY

A11 TOWN/CITY/DISTRICT

A12 STATE

A13 PINCODE

A14 Fill only one: STATUS ► ○ Individual ► ○ HUF

A15 EMAIL ADDRESS

A16 RESIDENTIAL/OFFICE PHONE NO. WITH STD CODE **A17 MOBILE NO.**

A18 Fill only one if you belong to ► ○ Government ► ○ PSU ► ○ Others

A19 Fill only one ► ○ Tax Refundable ► ○ Tax Payable ► ○ Nil Tax Balance **A20 Fill only one** ► ○ Resident ► ○ Non Resident ► ○ Resident but not ordinarily resident

A21 Fill only one: filed ► ○ Before due date-139(1) ► ○ After due date-139(4) ► ○ Revised Return-139(5) **OR in response to notice** ► ○ 142(1) ► ○ 148 ► ○ 153A/153C

A22 If revised ►

Receipt Number of Original Return **and** ► D D M M Y Y Y Y

Date of Filing Original Return

PART B - GROSS TOTAL INCOME   Whole-Rupee(₹) only.

B1 Income from Business	► **B1**	
NOTE⇒ Enter value from E6 of Schedule BP		
B2 Income from Salary/Pension	► **B2**	
NOTE⇒ Ensure to fill "Sch TDS1" given in Page 3	▼ If showing loss, mark the negative sign in bracket at left	
B3 Income from One House Property	► **B3** ( )	
B4 Income from other sources	► **B4** ( )	
NOTE⇒ Ensure to fill "Sch TDS2" given in Page 3		
B5 Gross Total Income (B1 + B2 + B3 + B4)	► **B5** ( )	

PART C - DEDUCTIONS AND TAXABLE TOTAL INCOME (Refer to Instructions for Limits on Amount of Deductions as per "Income Tax Act")

C1 to C13

► C1 80C	► C2 80CCC	► C3 80CCD
► C4 80CCF	► C5 80D	► C6 80DD
► C7 80DDB	► C8 80E	► C9 80G
► C10 80GG	► C11 80GGA	► C12 80GGC
► C13 80U		

FOR OFFICIAL USE ONLY

→ STAMP RECEIPT NO. HERE

SEAL, DATE AND SIGNATURE OF RECEIVING OFFICIAL

C14 Total Deductions (Add items C1 to C13) ▶ C14

C15 Taxable Total Income(B5 - C14) ▶ C15( )

PART D—TAX COMPUTATION AND TAX STATUS

D1 to D3
Tax Payable On Total Income(C15) ▶ D1
Secondary & Higher Education Cess ▶ D2
TOTAL TAX AND CESS (D1+ D2) ▶ D3

D4 to D6
Relief u/s 89 ▶ D4
Relief u/s 90/91 ▶ D5
Balance Tax After Relief (D3-D4-D5) ▶ D6

D7 to D9
Total Interest u/s 234A/234B/234C ▶ D7
Total Tax And Interest (D6+D7) ▶ D8
Total Advance Tax Paid ▶ D9

D10 to D12
Total Self Assessment Tax Paid ▶ D10
Total TDS Deducted ▶ D11
Total TCS Collected ▶ D12

D13 to D15
Total Prepaid Taxes(D9+D10+D11+D12) ▶ D13
Tax Payable (D8 - D13, If D8>D13) ▶ D14
Refund (D13 - D8, If D13 >D8) ▶ D15

Bank Account Details (Mandatory in all cases irrespective of refund due or not)

▶ **D16** ACCOUNT No.   ▶ **D17** MICR CODE

▶ **D18** Type of account: ▶ ○ Current ▶ ○ Savings **D19** Fill only one: Refund by ▶ ○ cheque or ▶ ○ deposited directly into your bank account

▶ **D20** Exempt income only for reporting purposes (From Dividends, Agricultural Income < ₹ 5000/-) ▶

VERIFICATION

I, ▶ _____ son/ daughter of ▶ _____ solemnly declare that to the best of my knowledge and belief, the information given in the return is correct and complete and that the amount of total income and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income chargeable to Income-tax for the previous year relevant to the Assessment Year 2011-12.

Place ▶   ▶ D D M M Y Y Y Y   SIGN HERE ➔

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below

Name of the TRP	TRP PIN [10 Digit]	Amount to be paid to TRP	TRP Signature
▶	▶	▶	

NATURE OF BUSINESS, if more than one business indicate the three main activities/ products

S.No.	Code	Name of the Business	Description
(i) ▶	▶	▶	▶
(ii) ▶	▶	▶	▶
(iii) ▶	▶	▶	▶

SCHEDULE BP - DETAILS OF INCOME FROM BUSINESS

COMPUTATION OF PRESUMPTIVE INCOME UNDER 44AD

E1 Gross Turnover or Gross Receipts ▶ E1

E2 Total Presumptive Income under 44AD(8% of E1) ▶ E2

NOTE⇨ If Income is less than 8% of Gross Receipts, it is mandatory to have a tax audit under 44AB & regular ITR 4 form has to be filled and not this form

COMPUTATION OF PRESUMPTIVE INCOME UNDER 44AE

E3 Presumptive Income from Heavy Vehicles ▶ E3

E4 Presumptive Income from Other Vehicles ▶ E4

E5 Total Presumptive Income under 44AE(E3+E4) ▶ E5

NOTE⇨ If the profits are lower than prescribed under S44AE or the number of vehicles owned at any time exceed 10 then the regular ITR 4 form has to be filled and not this form

E6 Income chargeable under Business (E2+E5) ▶ E6

FINANCIAL PARTICULARS OF THE BUSINESS

NOTE⇒ For E7 to E10 furnish the information as on 31st day of March, 2011

E7 Amount of Total Sundry Debtors ▸ E7

E8 Amount of Total Sundry Creditors ▸ E8

E9 Amount of Total Stock-in-trade ▸ E9

E10 Amount of the Cash Balance ▸ E10

Sch IT - DETAILS OF ADVANCE TAX AND SELF ASSESSMENT TAX PAYMENTS

	BSR CODE(col.i)	DATE OF DEPOSIT(col.ii)	CHALLAN NO(col.iii)	TAX PAID(col.iv)
R1 ▸		DDMMYYYY		
R2 ▸		DDMMYYYY		
R3 ▸		DDMMYYYY		
R4 ▸		DDMMYYYY		
R5 ▸		DDMMYYYY		

NOTE⇒ (1) Enter the totals of Advance Tax and Self Assessment Tax in D9 and D10   (2) Continue in Supplementary Schedule IT if you cannot fill within Sch IT

Sch TCS - DETAILS OF TAX COLLECTED AT SOURCE

	TAX COLLECTION ACCOUNT NO.(col.i)	NAME OF THE COLLECTOR (col.ii)	TAX COLLECTED(col.iii)	AMOUNT IN(iii) CLAIMED THIS YEAR(iv)
U1 ▸				
U2 ▸				
U3 ▸				

NOTE⇒ (1) Enter the total of column(iv) of Sch TCS in D12   (2) Continue in Supplementary Schedule TCS if you cannot fill within Sch TCS

Sch TDS1 - DETAILS OF TAX DEDUCTED AT SOURCE FROM SALARY [As per Form 16 issued by Employer(s)]

	TAN(col.i)	NAME OF THE EMPLOYER(col.ii)	INCOME UNDER SALARY(col.iii)	TAX DEDUCTED(col.iv)
S1 ▸				
S2 ▸				
S3 ▸				

NOTE⇒ (1) Enter the total of column(iv) of Sch TDS1 and Sch TDS2 in D11   (2) Continue in Supplementary Schedule TDS1 if you cannot fill within Sch TDS1

Sch TDS2 - DETAILS OF TAX DEDUCTED AT SOURCE FROM INCOME OTHER THAN SALARY [As per Form 16A issued by Deductor(s)]

	TAN(col.i)	NAME OF THE DEDUCTOR (col.ii)	TAX DEDUCTED(col.iii)	AMT OUT OF(iii) CLAIMED THIS YR(col iv)
T1 ▸				
T2 ▸				
T3 ▸				
T4 ▸				

NOTE⇒ (1) Enter the total of column(iv) of Sch TDS1 and Sch TDS2 in D11 (2) Continue in Supplementary Schedule TDS2 if you cannot fill within Sch TDS2

FIRST NAME

MIDDLE NAME

LAST NAME

SUPPLEMENTARY SCHEDULE TDS 1 (To be used only after exhausting items S1-S3 of Schedule TDS1 in main form etc)

	TAN(col.i)	NAME OF THE EMPLOYER(col.ii)	INCOME UNDER SALARY(col.iii)	TAX DEDUCTED(col.iv)
S4				
S5				
S6				
S7				
S8				
S9				
S10				
S11				
S12				
S13				
S14				
S15				
S16				
S17				
S18				
S19				
S20				
S21				
S22				
S23				
S24				
S25				
S26				
S27				
S28				
S29				
S30				

FIRST NAME   MIDDLE NAME   LAST NAME

SUPPLEMENTARY SCHEDULE TDS 2 (To be used only after exhausting items T1-T4 of Schedule TDS2 in main form etc)

	TAN(col.i)	NAME OF THE DEDUCTOR (col.ii)	TAX DEDUCTED(col.iii)	AMT OUT OF(iii) CLAIMED THIS YR(col iv)
T5				
T6				
T7				
T8				
T9				
T10				
T11				
T12				
T13				
T14				
T15				
T16				
T17				
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T22				
T23				
T24				
T25				
T26				
T27				
T28				
T29				
T30				
T31				

FIRST NAME

MIDDLE NAME

LAST NAME

SUPPLEMENTARY SCHEDULE IT (To be used only after exhausting items R1-R5 of Schedule IT in main form etc)

	BSR CODE(col.i)	DATE OF DEPOSIT(col.ii)	CHALLAN NO(col.iii)	TAX PAID(col.iv)
R6		DDMMYYYY		
R7		DDMMYYYY		
R8		DDMMYYYY		
R9		DDMMYYYY		
R10		DDMMYYYY		
R11		DDMMYYYY		
R12		DDMMYYYY		
R13		DDMMYYYY		
R14		DDMMYYYY		
R15		DDMMYYYY		
R16		DDMMYYYY		
R17		DDMMYYYY		
R18		DDMMYYYY		
R19		DDMMYYYY		
R20		DDMMYYYY		
R21		DDMMYYYY		
R22		DDMMYYYY		
R23		DDMMYYYY		
R24		DDMMYYYY		
R25		DDMMYYYY		
R26		DDMMYYYY		
R27		DDMMYYYY		
R28		DDMMYYYY		
R29		DDMMYYYY		
R30		DDMMYYYY		
R31		DDMMYYYY		
R32		DDMMYYYY		

FIRST NAME

MIDDLE NAME

LAST NAME

SUPPLEMENTARY SCHEDULE TCS (To be used only after exhausting items U1-U3 of Schedule TCS in main form etc)

	TAX COLLECTION ACCOUNT NO.(col.i)	NAME OF THE COLLECTOR (col.ii)	TAX DEDUCTED(col.iii)	AMOUNT IN(iii) CLAIMED THIS YEAR(iv)
U4				
U5				
U6				
U7				
U8				
U9				
U10				
U11				
U12				
U13				
U14				
U15				
U16				
U17				
U18				
U19				
U20				
U21				
U22				
U23				
U24				
U25				
U26				
U27				
U28				
U29				
U30				